


NATIONAL COMPANY LAW TRIBUNAL
~~SPECIAL~~-BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION :397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Keerthi Krishne For T.K. Bhaskar	Counsel for Petitioners	

ORDER

Counsel for petitioners present. Counsel for respondents called but was absent. Counsel for petitioner submitted that the settlement talks between the parties is in progress and prayed for time to make submissions in relation to the outcome of the settlement talks. Time is extended at request. Put up on 18.01.2018.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)